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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 130/2017 in C.P. No. 1/73(4)-74/NCLT/AHM/2017

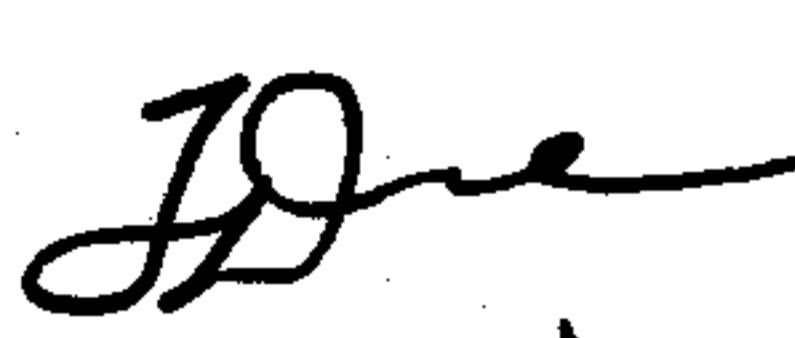
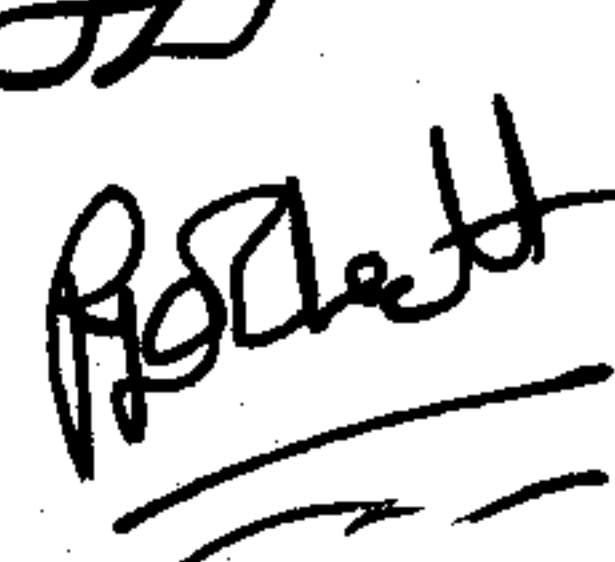
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017**

Name of the Company: Neesa Agritech & Food Ltd. & Ors.
V/s.
Meena Subhash Kulkarni & Ors.

Section of the Companies Act: Section 73(4) and 74 of the Companies Act, 2013

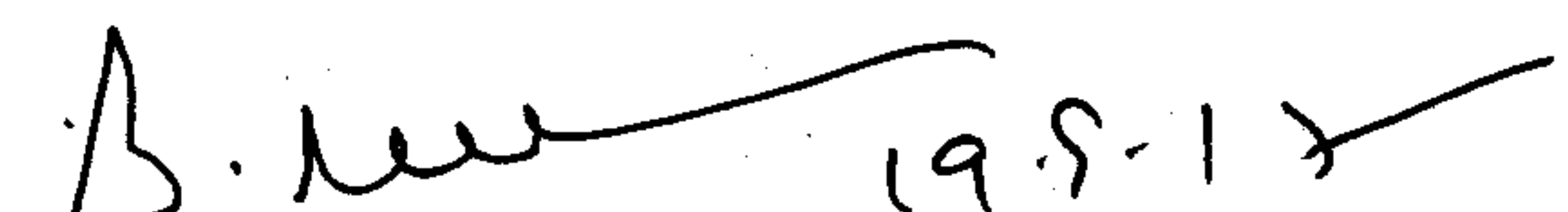
| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-------------------------------------|---|
| 1. | Jaimin R. Dave | Advocate | Respondent (original petitioner) |  |
| 2. | Ravish Bhatt | | |  |

ORDER

Learned Advocate Mr. Ravish Bhatt present for Applicant/ Original Respondent.
Learned Advocate Mr. Jaimin Dave present for Respondent/ Original petitioner in
IA 130/2017.

At request of Applicant in IA 130/2017.

List the matter on 25.10.2017 along with CP no. 11/2016.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 19th day of September, 2017.